

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SRIJAN ARAVALI TECHNOLOGIES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	SRIJAN ARAVALI TECHNOLOGIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	3 rd January 2014
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Ministry of Corporate Affairs, Registrar of Companies, Delhi
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72300DL2014PTC263025
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	8F, Vandana Building, 11 Tolstoy Marg, New Delhi- 110001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	06 th September, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Alok Chandra Singh, G-10, Express Apartments, Sector 4, Vaishali, Ghaziabad-201010 Email: alok@alokchandra.com Contact No.: 9810304842/0120-4549570 Regn. No.: IBBI/IPA-002/IP-N00381/2017-2018 / 11124
8	LAST DATE FOR SUBMISSION OF CLAIMS	06 th October, 2021

Notice is hereby given that SRIJAN ARAVALI TECHNOLOGIES PRIVATE LIMITED has commenced voluntary liquidation on 06th September, 2021.

The stakeholders of SRIJAN ARAVALI TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 06th October, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(ALOK CHANDRA SINGH)
Liquidator
Date: 06-09-2021
Place: Ghaziabad

